

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 227 OF 2017**

**Dated: 31<sup>st</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO**

**...Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam  
Ms. Janmali

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **05.02.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/kt*